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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

D.A. No. 1126/91.

Dt.of Decision : 27-9-94.

P. Narasimhulu

.. Applicant.

Vs

1. The Union of India, rep. by its Secretary to Government, Ministry of Telecommunications, Dept. of Telecommunications, Central Secretariat, New Delhi.
2. The Asst. Superintendent, Tel-Traffic I/c. D.T.O. Proddutur, Cuddapah Dt.
3. The Chief General Manager, Telecommunications, A.P.Circle, Hyderabad.

.. Respondents.

Counsel for the Applicant : Mr. G. Veera Reddy (NOT PRESENT).

Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

25/9/

16

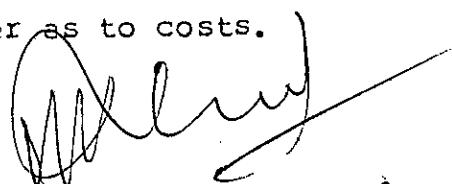
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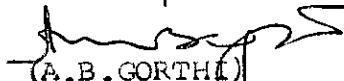
O.A.No.1126/91:

Dt. 27.9.1994

X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

None for the applicant. None appeared for the applicant on the last two occasions also. It appears that the applicant is not interested in prosecuting the case. Hence the application is dismissed for default without any order as to costs.



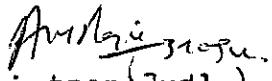

(A.B. GORTHI)
Member (Admn.)

(A.V. HARIDASAN)
Member (Judl.)

Dated : 27th September, 1994

(Dictated in Open Court)

sd


Amala Raju
Dy. Registrar (Judl.)

Copy to:-

1. Secretary to Government, Ministry of Telecommunications, Union of India, Department of Telecommunications, Central Secretariat, New Delhi.
2. The Asst. Superintendent, Tel-Traffic I/ C, D.T.O. Preddatur, Cuddapah District.
3. The Chief General Manager, Telecommunications, A.P. Circle, Hyderabad.
4. One copy to Sri. G. Veera Reddy, advocate, H.NO.35/MIGH, V.N. Colony, Hyd.
5. One copy to Sri. N.V. Ramana, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Ram/-

2nd Pg
8/10/94.